
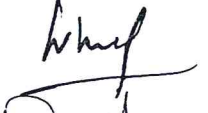
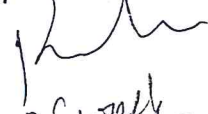
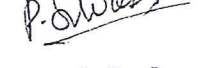


NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 12.00 PM ON 2.5.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
①	R. ASHWANTH	Counsel for R1 & 2	
②	SURITH PARTHASARATHY	Counsel for R8 & 14	
③	R. VISHNU	Counsel for 3, 4, 7, 9	
4)	S.R. Sundar	Counsel for 5, 6, 13	 (For S.R. Sundar)

ORDER

Applicant RP absent. Counsel representing all the Respondents are present and stated that they have filed the counter. Matter is posted for final arguments. Put up on 11.06.2018 at 10.30 A.M.

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)